

(c) No, Sir.

(d) The question does not arise.

**More Trains from Ahmedabad to Uttar Pradesh and Andhra Pradesh**

\*145. SHRI HAROOBHAI MEHTA : Will the Minister of TRANSPORT be pleased to state :

(a) whether any representation has been received by Government to increase direct railway services between Ahmedabad and Uttar Pradesh;

(b) if so, the steps taken by Government in this behalf;

(c) whether there is also a proposal before Government to provide a direct railway link between Ahmedabad and Hyderabad; and

(d) if so, the details thereof ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) Yes, Sir.

(b) Due to lack of traffic justification, introduction of a new train has not been found justified.

(c) and (d). The proposal was examined and not found feasible due to acute shortage of coaches and diesel engines.

**Central Assistance for a Bridge on Ghaghra Near Bhagalpur**

\*147. SHRI RAM NAGINA MISHRA : Will the Minister of TRANSPORT be pleased to state :

(a) whether Government of Uttar Pradesh has sought 50 per cent Central assistance for construction of a bridge on the Ghaghra near Bhagalpur in Deoriya District of Uttar Pradesh;

(b) if so, whether the Government have agreed to provide the said amount; and

(c) if so, the time by which the same will be made available to the State Government ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

**Ban on Private Practice by Government Doctors**

\*148 SHRI RAM BHAGAT PASWAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government propose to advice all States and Union Territories not to allow private practice by Government doctors as poor people are neglected in Government hospitals; and

(b) if not, the reasons thereof ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) and (b). In pursuance of the resolutions adopted by the Joint Conference of the Central Council of Health and Central Family Welfare Council and the policy statement embodied in the National Health Policy document, all the States/U.T. Governments have already been requested not to allow medical personnel in Government service to do private practice.

**More Funds for Women's Education**

\*152. DR. G.S. RAJHANS :  
SHRI V. SREENIVASA PRASAD :

Will the Minister of HUMAN RESOURCES DEVELOPMENT be pleased to state :

(a) Whether the University Grants Commission has urged Government and Planning Commission to provide more funds for the education of women;

(b) if so, whether Government have taken any decision to provide more funds to the University Grants Commission; and

(c) if so, details thereof ?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT (SHRI P.V. NARASIMHA RAO) : (a) No, Sir.

(b) and (c). Do not arise.

#### Leasing of Planes to Indian Airlines

\*153. SHRI T. BALA GOUD : Will the Minister of TRANSPORT be pleased to state :

(a) whether his attention has been drawn to the news item appearing in Hindustan Times dated 9 September,

1985 regarding "Planes on lease 'must' for Indian Airlines";

(b) if so, whether it is proposed to have some planes on lease for Indian Airlines to meet the needs of traffic which is growing at the rate of ten per cent during the last few years; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) Yes, Sir.

(b) Yes, Sir.

(c) In order to meet the requirement of aircraft before and during the delivery of A 320 aircraft, it has been estimated that the following aircraft capacity shall be leased during the period 1986-87 to 1990-91 :

Financial Year	Number of Leased Aircraft	
	Airbus A 320	Boeing 737
1986-87	2	4
1987-88	2	10
1988-89	3	12
1989-90	3	12
1990-91 (upto Dec. 1990)	2	Nil

#### [Translation]

**Widening of National Highway No. 28 A Between Dumriaghat Bridge and Bathna Kutti in Bihar**

\*154. SHRI KALI PRASAD PANDEY : Will the Minister of TRANSPORT be pleased to state :

(a) whether National Highway No. 28A is in a very bad condition between Dumriaghat Bridge and Bathna Kutti in Bihar;

(b) whether it is a fact that about 25-30 thousand trucks/buses and other vehicles ply daily on this highway;

(c) whether a proposal to widen this highway is under consideration of Government;

(d) if so, the action initiated so far to widen this highway further and the time by which this highway is likely to be widened;

(e) if not, the difficulties being experienced in widening this highway; and

(f) the estimated expenditure involved in this work ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) Portion of